

By Speed Post/E-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No.52/2019/SDR - Vol.II

Dated: 11th November, 2019

To,

The Chief Electoral Officer
Jharkhand,
Ranchi.

Sub: Postal ballot voting facility for senior citizens and PWDs who wish to vote through postal ballot-Commission notification- regarding.

Sir,

I am directed to refer to your letter No. 6653 dated 07.11.2019 and Commission's letter of even no. dated 02.11.2019 on the subject cited and to state that the Commission has acceded to your proposal made therein. Accordingly, the Commission's Notification of even no. dated 02.11.2019 has been partially modified vide Notification dated 11th November 2019. A copy of the same is enclosed herewith.

Yours faithfully,

(N.T.Bhutia)
Secretary

Copy to:- PS to DEC (CBK), Zonal Section.



To be published in the State
Gazette immediately

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NOTIFICATION

In partial modification of the Notification of even number, dated 2nd November, 2019, under the provisions of clause (c) of Section-60 of the Representation of the People Act, 1951, on due consideration of the input received from the Chief Electoral Officer of Jharkhand, the Commission has directed that the category of electors above the age of 80 years and electors with physical disability notified for the purpose of voting through postal ballot, would be restricted to the electors in this category in 01-Rajmahal, 05-Pakur, 09-Jamtada, 15-Deoghar, 17-Godda, 36-Bokaro and 40-Dhanbad Assembly Constituencies in the State of Jharkhand in the current general election to the Legislative Assembly, on pilot basis.

By Order,



(K.F.WILFRED)
SR. PRINCIPAL SECRETARY